

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/76/2016  
NAME OF THE PETITIONER(S) : S. Pathmakumar  
NAME OF THE RESPONDENT(S) : P.K Enterprises Private Limited & 2 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

**ORDER**

The matter is called. No representation on behalf of the petitioner. Put up on  
21.02.2018.

sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc